

Government of India
Ministry of Finance
Department of Revenue

LOK SABHA

UNSTARRED QUESTION NO. †3774

TO BE ANSWERED ON MONDAY, MARCH 16, 2026/PHALGUNA 25, 1947 (SAKA)

CESS LEVIED AND COLLECTED

†3774. SHRI RAJKUMAR ROAT:

Will the Minister of FINANCE be please to state:

- (a) the types of cesses currently levied by the Government in the country;
- (b) the details of the amount of cess collected annually by the Government in the country; and
- (c) whether the Government proposes to levy/impose any cess for the socio-economic development of scheduled areas on the lines of 'Swachhata Cess' levied for urban development or an 'Education Cess' for education and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

- (a) & (b): The types of cesses currently levied and collected annually is enclosed at **Annexure -A**.
- (c): No such proposal is under consideration.

Annexure- A**Statement showing details of Major Cesses levied and collected as part of principal taxes****(₹ crore)**

Sl. No.	Name of the Cess	2020-21	2021-22	2022-23	2023-24	2024-25	RE 2025-26	BE 2026-27
	CESSES IN OPERATION:							
1	Agriculture Infrastructure & Development Cess	0.00	76950.68	74142.03	80923.60	75455.06	81580.00	85440.00
2	Cess on Crude oil	10894.44	19353.84	21497.14	18803.41	17931.29	15810.00	16210.00
3	Cesses on Exports	9214.64	1457.10	852.44	-3.19	9.05	10.00	10.00
4	Goods & Services Tax Compensation Cess**	85191.91	104768.66	125862.41	141436.16	150569.84	88000.00	0.00
5	Health Cess	-13.52	31.02	24.01	22.90	0.14	0.00	0.00
6	Health & Education Cess	35821.55	52732.33	61809.29	71156.96	84337.16	90000.00	100000.00
7	National Calamity Contingent Duty	5098.81	6138.30	7168.30	7812.25	8341.22	10140.00	10910.00
8	Road and Infrastructure Cess*	235782.55	195986.96	59234.95	44552.49	44679.82	45780.00	46930.00
9	Health Security se National Security Cess	0.00	0.00	0.00	0.00	0.00	2330.00	14000.00
	Total (1 to 9)	381990.38	457418.89	350590.57	364704.58	381323.58	333650.00	273500.00

* Includes additional duty of excise on petrol and diesel, which were known as 'road cess' before introduction of 'road and infrastructure cess'.

**GST Compensation Cess is not levied w.e.f.1st February, 2026.